## ସୂଚନା ଓ ଲୋକ ସଂପର୍କି ବିଭାଗ Information & Public Relations Department

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COVID-19 PR No-126

## **PRESS RELEASE**

## Bhubaneswar 17/07/2020,

- Hon'ble Chief Minister Shri Naveen Patnaik said that telemedicine services shall be people oriented to ensure health services during restriction due to COVID-19 extraordinary situation. The service shall be available from 20th July at 41 Health Institutions including 7 Government Medical Colleges and 30 District Headquarter Hospitals. Patients can avail health services through direct consultation with the Doctors. While telemedicine services at the DHHs shall be available during the operating hours of the OPD i.e. from 8AM to 5PM, it would be available round the clock at Medical Colleges.
- As per the direction of Hon'ble Chief Minister, acknowledging the role of Anganwadi workers and ASHAs as the frontline Covid Warriors, Government of Odisha today announced that in the event of Anganwadi workers and ASHAs (Accredited Social Health Activists) succumbing to COVID-19 in line of duty under active deployment by the State Authorities the spouses/next of kin shall continue to receive Rs. 7500/- and Rs. 5000/- respectively till the date he/she would have attained the age of 60 years had he/she survived. Special Relief Commissioner has issued an order to this effect. Detail guideline in this regard will be issued by Finance Department in consultation with W&CD and Mission Shakti Department.
- Hon'ble Chief Minister Shri Naveen Patnaik today inaugurated 8 new branches of HDFC Bank in Odisha through Video Conference. Describing the opening as another step forward in financial inclusion of the unbanked people, Hon'ble Chief Minister wished that it will help to facilitate banking services during the COVID-19 pandemic.
- Keeping in view the number of health care personnel getting affected by COVID-19, Health & Family Welfare Department has issued detail guideline to be strictly adhered by the Medical Officers/Doctors doing private practice during COVID-19 pandemic. Opening of separate fever clinic and isolation facilities, making provision for hand washing and wearing mask, social distancing, displaying of IEC materials on infection control practices,

maintaining register of patients are some of the directives included in the guideline. In case any Doctor is found negligent, action as deemed fit under provision of law shall be taken.

- As per direction of Hon'ble Chief Minister, persons who have successfully completed institutional quarantine are being given incentive of Rs.2000/- each. A sum of Rs. 85,68,62,000/- has been paid so far. This amount is given from Chief Minister's Relief Fund.
- As of now, 6498 Covid Care Homes are operational in 6,798 Gram Panchayats of the State. In all these Centres, total no. of 63,532 beds have been arranged to provide COVID-19 health services.
- As of now, 1314 number of Cluster level TMC have been completed with 58,069 beds in the State. Similarly, 13,992 numbers of TMC have been completed with 6,36,069 beds.
- From 16th July morning to 17th July morning, 20 no of cases have been registered by the Police in the state for violation of different regulations and guidelines related to COVID-19 out of which 15 cases are for violation of lock down, 2 cases for violation of Home Quarantine, 1 case for rumour mongering and 2 cases are related to other issues. 25 persons have been arrested so far.

## **Health Update**

- Up to midnight of 16th July, 3,69,738 samples have been tested.
- Number of Positive Cases stands 16,110.
- ➤ 11,330 persons have already recovered/ discharged. (Patients recovered today-453)
- No. of Death case 83.
- No of active cases are 4,671.
- > 5,124 persons are in Hospital isolation.

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